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ITEM NO.MM-1

COURT NO.2

SECTION XIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19318/2013

(From the judgement and order dated 21/02/2013 in FA No.74/2012 of The
HIGH COURT OF KERALA AT ERNAKULAM)

PHILIP JOSEPH

Petitioner(s)

VERSUS

ARUN KUMAR & ORS.

Respondent(s)

Date: 31/05/2013 This Petition was mentioned today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA
HON'BLE MR. JUSTICE MADAN B. LOKUR
(VACATION BENCH)

For Petitioner(s) Mr. Arvind Kumar,Adv. (Mentioned by)

For Respondent(s) Mr. K. Rajeev,Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 3rd June, 2013.

|(Neetu Khajuria)

|(Sneh Bala Mehra)

|
|Sr.P.A.

|Court Master

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